

**F.No.15011/5/2021-NC**  
**Ministry of Law and Justice**  
**Department of Legal Affairs**  
**Notary Cell**  
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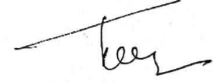
**CORRIGENDUM**

**Sub.-Inviting applications for appointment of Central Notary Public by Government of**  
**India**

Reference is invited to OM of No. F.No.15011/5/2021-NC dated 28.04.2021 (copy enclosed) on the above noted subject matter.

2. In this regard, it is clarified that those candidates who have already filled up the Online Application for appointment as Central Public Notary **need not apply** again. The applicants who were unsuccessful in the earlier Interview Process, are required to apply afresh.
3. Queries/clarification in this regard may be addressed to **notarycell-la@nic.in**

Enclosed-As Stated



**(T.K.Malik)**

Dy. Legal Adviser & Competent Authority  
Dated-13.05.2021  
Notary Cell, Department of Legal Affairs,  
Ministry of Law & Justice, 4th Floor,  
Middle Wing, Janpath Bhawan,  
Janpath, New Delhi-110001  
011-21401259  
notarycell-la@nic.in

To-

1. Secretary, Bar Council of India
2. Secretary, Bar Council of respective States/UT's-as per list
3. Registrar General, Hon'ble Supreme Court of India
4. Registrar, High Courts of respective States-as per list



भारत सरकार Government of India  
विधि एवं न्याय मंत्रालय Ministry of Law & Justice  
विधि कार्य विभाग Department of Legal Affairs  
शास्त्री भवन Shastri Bhawan  
नई दिल्ली New Delhi-110001  
Ph.:011-23384101, E-mail-verma.rs@nic.in

F.No.15011/5/2021-NC

Dated- 28/04/2021

## OFFICE MEMORANDUM

### Sub.-Inviting applications for appointment of Central Notary Public by Government of India

Government of India, Ministry of Law & Justice, Department of Legal Affairs, Notary Cell invites applications for appointment of Central Notary Public from eligible legal practitioners/Advocates for the various States/Union Territories.

2. Eligible applicants may apply ONLINE at the webpage of Notary Cell (<https://legalaffairs.gov.in/notary-cell>) by **30<sup>th</sup> June, 2021**. Online applications received **after 30<sup>th</sup> June, 2021** shall not be entertained.

3. You are requested to circulate widely, the same amongst the eligible legal practitioners/Advocates in the various Bar Associations/Courts of your concerned State/Union Territories.

(Rajveer Singh Verma)

Additional Secretary to the Govt. of India

To-

1. Secretary, Bar Council of India
2. Secretary, Bar Council of respective States/UT's-as per list
3. Registrar General, Hon'ble Supreme Court of India
4. Registrar, High Courts of respective States-as per list